NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : TCP/176/2016

NAME OF THE PETITIONER(S) : Dr. K. Narayanan & another

NAME OF THE RESPONDENT(S) : M/s Auromed Hospitals Private Limited & 2 others

UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

1) R. SAHANA COUNSEL FOR 2nd RESPONDENT

2) KANYA (DINNSEL FOR RESPONDENT

Bor. (S. NAMASIV AYAM) Counsel for 187 Respondent - R-Lisa

4. PRIVADARSHININ Conset for R.3 Tor T.K. BHASIKAR

ORDER

Counsel for petitioner present. Counsel representing R3 sought time for filing vakalat. Counsel for petitioners have filed a memo regarding maintainability of the CP. Counsel for petitioner prayed time for filing rejoinder. Time extended at request.

Put up on 10.11.2016 at 10.30 A.M.

(Ch.Mohd.Sharief Tariq) Member (Judicial)

(K Anantha Padmanabha Swamy) Member (Judicial)